- (b) As per information compiled by the Department of Banking Supervision in RBI, five complaints have been received regarding losing money while responding to fake e-mail/SMS messages during the last two years. The amount involved in the complaints is Rs. 13,02,705/-.
- (c) and (d) RBI has issued, from time to time, many circulars since 2000 onwards cautioning the banks authorized to deal in foreign exchange (called Authorized Dealer Banks) about such frauds, the latest in the series being circular dated 26th May, 2010. Banks have also been advised to give wide publicity and also bring the contents of these circulars to the notice of their constituents and customers concerned. RBI has also issued a press release dated May 28, 2010 advising the general public not to fall prey to fictitious offers for release of cheap funds claimed to have been remitted by overseas entities to banks in India and not to make any remittance towards participation in such schemes/offers from unknown entities.

## Backlog of SC/ST pilots

- \*224.SHRI AMBETH RAJAN: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Air India has notified any special drive in respect of SC/ST pilot cadre backlog as per the provision of DoPT Circular No. 36038/1/2008-Estt. (Res) dated 19 November, 2008;
  - (b) if so, the details of SC/ST pillots being recruited; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a): No, Sir.

(b) and (c) Consequent to amalgamation of erstwhile Indian Airlines Limited and erstwhile Air India Limited into National Aviation Company of India Limited in August 2007, recruitment processes for all the posts have been kept on hold in view of critical financial crunch in the Company. However, for certain posts in essential categories like Pilots, Special approvals have been accorded to recruit pilots so that the flight schedules are maintained. Accordingly, in the last three years, a total of 43 pilots from the SC and 17 from the ST have been recruited.

## Posting of Central Customs and Excise officers in other organisations

- \*225. SHRI RAM CHANDRA KHUNTIA: Will the Minister of FINANCE be pleased to state:
- (a) the number of officers from the Central Customs and Central Excise Department serving in the Wildlife Crime Control Bureau and at what levels;

- (b) the vacancies in the Bureau as on date;
- (c) whether Government is considering to encadre the posts for Customs Department in the Special Economic Zones (SCEZs); and
- (d) whether Government has any plans to post senior officers from Customs Department at the level of Joint Secretary in large-SEZs?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) At present no officer from Central Board of Excise and Customs, Department of Revenue is working in the Wildlife Crime Control Bureau (WCCB).

- (b) Of the 110 sanctioned posts in the newly created Wildlife Crime Control Bureau under Ministry of Environment & Forests, there are 55 vacancies as on date.
- (c) Encadrement of Customs posts in SEZs is an ongoing process. The SEZ posts to be filled up by officers of Customs department are created at the stage of sanction of an SEZ by the Department of Commerce in the Ministry of Commerce and Industry. The Department of Commerce forwards to the Department of Revenue, Ministry of Finance, copies of sanction letters regarding creation of such posts for due encadrement. The Department of Revenue accordingly encadres these posts for customs officers. In the case of Group 'A' posts, encadrement is done with the approval of Department of Personnel and Training.
  - (d) No such proposal is under consideration at present.

## Road connectivity to villages under PMGSY in Himachal Pradesh

- 226. SHRI RAJNITI PRASAD: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether the Central Government provides road connectivity to every village having a population of 250 and more under the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the reasons for not laying link road between Bakholi-Nandla, Todsa-Gumna and Amboi-Gumna in Chirgaon Tehsil of Shimla district;
- (c) whether Government proposes to provide road facility to these villages so that poor farmers and vegetable/fruit growers may be benefited; and